

**Plan to Set Up Electronics Complexes in States**

260. SHRI PRATAP BHANU SHARMA : Will the PRIME MINISTER be pleased to state:

(a) whether Department of Electronics has any plan to set up an Electronics Complex in every State;

(b) if so, the details thereof; and

(c) number of States or State Government undertakings which are taking effective steps in this matter ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE & TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL): (a) No, Sir.

(b) and (c). Do not arise.

**Price of Colour T.V. Sets**

261. SHRI MURLIDHAR MANE: Will the PRIME MINISTER be pleased to state :

(a) whether any undertaking was taken by Government from the Colour television industry regarding fixing of the prices of colour television sets in the country;

(b) if so, the details thereof;

(c) whether cases of violation of the undertaking by the manufacturers of colour T.V. sets have come to the notice of Government;

(d) if so, the action taken by Government against the defaulting firms; and

(e) steps proposed to be taken by Government to ensure availability of colour television sets at a price agreed to by Government in the domestic market ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE & TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY AND SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL): (a) and (b), Yes, Sir. An undertaking was given by Colour TV manufacturers in respect of colour TV Sets which were assembled

through kits imported on one time basis by the Government during ASIAD, that the retail prices of these CTV sets marketed by them would not exceed Rs. 7500/- (Turret Tuner) and Rs. 8000/- (Electronic Tuner) and that these prices included guarantee/warranty and sales tax in Delhi.

(c) Yes, Sir.

(d) On the basis of complaint and investigations done under MRTP Act, a "NOTICE OF ENQUIRY" has been issued to certain TV manufacturers/dealers for imposing higher costs on the consumers for Colour TV sets directly or through service contracts. After necessary investigation, an R.T.P. Enquiry has been instituted.

(e) Various steps are being taken to bring down the price of colour TV sets. These include :

(i) Issuing industrial approvals liberally, without any upper limit on capacities so that economically viable level of production could be achieved and competition encouraged;

(ii) Reducing Government levies like customs duty on imported raw materials/components, reduction in excise duty etc.;

(iii) A high power TV Coordination Committee under the Chairmanship of Secretary, Electronics is functioning with representation from Indian TV Manufacturers' Association, to review and monitor the process of manufacture of TV sets. The question of maximum price to be charged for a CTV set has been discussed in the various meetings of the above Committee. In the meeting of this Committee held on 16.8.1984, ITMA committed that from 15th October, 1984, cost of the CTV to the customer with all taxes and one year guarantee in Delhi will not be more than Rs. 7500/- with electronic tuner and Rs. 7000/- with turret tuner;

(iv) Electronics Trade & Technology Development Corporation (ET & T),

a public sector undertaking under the Department of Electronics under their 'Material Technology Brand Name' (MTB) programme will provide help to industry to produce quality products at reasonable cost by supplying material procured by them in bulk along with necessary technology. It is expected that CTVs manufactured under this scheme will be available at a price less than the price at which the CTVs are being sold in the market.

- (v) ET & T shall supply Colour Picture Tubes in adequate quantities to the various Colour TV manufacturers.
- (v) As a result of the discussions with Indian TV Manufacturers' Association, they have provided us the list of 6 members of their Association, who have agreed to sell their economy model colour TV sets through government distribution network, such as co-operative societies, super bazars etc. Action has been initiated by Department of Electronics.

With the above steps and the market forces operating prices of some models of CTV sets have come down.

#### Tribal Sub-Plan

262. SHRI GIRIDHAR GOMANGO: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether some States have initiated demand for separate Tribal Sub-Plan to avoid the diversion of funds of T.S.P.; and

(b) if so, the steps taken by his Ministry to insist the rest of the States to follow the same ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA): (a) Yes, Sir.

(b) The States have been instructed to adopt separate demands in their budget.

#### Installing of Smokeless Chullahas in Orissa During Seventh Plan

263. SHRI SRIBALLAV PANIGRAHI: Will the PRIME MINISTER be pleased to state :

(a) whether Government have made some provision in the Seventh Five Year Plan period for installing smokeless chullahas in the rural areas;

(b) if so, the details regarding the plan of Government in this regard; and

(c) the number of such chullahas proposed to be installed in the State of Orissa during the Seventh Five Year Plan ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL) : (a) Yes, Sir.

(b) It is proposed to install 50 lakhs improved chulhas throughout the country during the Seventh Five Year Plan 1985-90. The chulhas approved for propagation have a minimum efficiency of 15%.

(c) It is proposed to install 2.5 lakhs chulhas in the State of Orissa during the Seventh Plan.

[Translation]

#### Schemes Relating to Forests and Environment in Himachal Pradesh During Seventh Five Year Plan

264. SHRI K.D. SULTANPURI : Will the PRIME MINISTER be pleased to state :

(a) the provision made in the Seventh Five Year Plan for implementing the schemes relating to forests and environment in Himachal Pradesh and the details in this regard ; and

(b) the works relating to forests and environment proposed to be undertaken by Government on priority basis and the details in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN) : (a) and (b). A provision of Rs. 116.84 crores has been recommended in the Seventh Five Year Plan for implementing schemes relating to forests in Himachal Pradesh. Schemes with an outlay of Rs. 0.93 crores will be implemented in regard to environment. The details are given in the statement below.